

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1717
ANSWERED ON:30.07.2015
Road Safety and Traffic Management
Ering Shri Ninong;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government had set up a National Road Safety and Traffic Management Board to reduce accidents and fatalities on the National Highways in the country;
- (b) if so, the details thereof ;
- (c) whether the Union Government/ NHAI has utilized the funds provided for road safety during the year 2014-15; and
- (d) if so, the details in this regard and if not, the reasons therefore?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) A Bill to create the National Road Safety and Traffic Management Board (NRSTMB) was introduced in Lok Sabha on 4.5.2010 which was referred to Department related Parliamentary Standing Committee for examination. However, this Bill has lapsed consequent upon dissolution of 15th Lok Sabha. .

(c) & (d) Allocation of funds for development of National Highways are made to States / Union Territories and different agencies (National Highway Authority of India, Border Road Organization, National Highway Infrastructure Development Corporation Limited, etc). No separate allocation is made for Road safety. 95% of funds allocated for road safety schemes (other than engineering) have been utilized during the year 2014-15. As these schemes are mostly by way of grant in aid to the States, full utilization could not be achieved in the absence of certain Utilization Certificates and other commitment from the States.
